

to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'share Capital Contribution and Loans to Co-operative Organisations'."

15.02 hrs.

ORISSA APPROPRIATION (No. 3)  
BILL,\* 1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74.

MR. DEUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74."

*The motion was adopted.*

SHRI K. R. GANESH: I introduce† the Bill.

I beg to move†:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1973-74, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

'That the Bill to authorise payment and appropriation of certain further sums from and out of the

Consolidated Fund of the State of Orissa for the services of the financial year 1973-74, be taken into consideration

*The motion was adopted.*

MR. DEUTY-SPEAKER: The question is:

"That Clauses 2, 3, the Schedule, clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

Clauses 2, 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. R. GANESH: Sir, I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

15.03 hrs.

SUPPLEMENTARY DEMANDS† FOR GRANTS (MANIPUR), 1973-74

MR. DEPUTY-SPEAKER: The House will now take up discussion and voting on the supplementary demands for grants in respect of the Budget for the State of Manipur for 1973-74.

DEMAND No. 18—AGRICULTURAL AND FISHERIES

MR. DEPUTY SPEAKER: Motion moved:

"That a Supplementary sum not Exceeding Rs. 7,00,000 be granted to the President out of the Consolidated Fund of the State of Manipur to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Agriculture and Fisheries'."

\*Published in Gazette of India extraordinary. Part II Sec. 2, dated 28.8.73.

† Introduced/moved with the recommendation of the President.